

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 82/Admin.(Services)/2023 Dated: Allahabad: February 03, 2023

Subject: Regarding Nominations for three, 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in February, 2023 in three different schedules.

Sir,

With reference to your letter no. IIPA-Trg. 2023/JTRI-147 dated 01.02.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding organization of three, 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in **three different schedules during February, 2023** and to nominate the Officers whose names are mentioned in enclosed lists-'A', 'B', & 'C' for participation in the captioned MDP/CBP at IIPA, New Delhi, in the schedules mentioned in the corresponding lists.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
Joint Registrar (J) (Services)
"For Registrar General"**

No. 82(i)/Admin.(Services)/2023 Dated: Allahabad: February 03, 2023

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the **concerned** District & Sessions Judges/Principal Judges, Family Courts with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

4. **Smt. Nazma Gomala**, Registrar, Land. Acqui. Rehab & Resettlement Auth., Meerut; **Sri Sarfaraj Ahmad**, Registrar, Land. Acqui. Rehab & Resettlement Auth., Varanasi; **Sri Lalit Singh**, Registrar, Land. Acqui. Rehab & Resettlement Auth., Kanpur Nagar and **Sushri Preeti Bhasker**, Registrar, Registrar, Land. Acqui. Rehab & Resettlement Auth., Jhansi; with the request to kindly attend the aforementioned training programme at IIPA, New Delhi.

Encl: As above.

**sd/-
Deputy Registrar (Services)
"For Registrar General"**

List – “A”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 06.02.2023 to 10.02.2023

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6304	RAKESH KUMAR SINGH-II	Addl. District & Sessions Judge	Meerut
2.	6305	RAJEEV KUMAR PALIWAL	Addl. District & Sessions Judge	Mahoba
3.	6306	PRAVEEN KUMAR PANDEY	Addl. District & Sessions Judge	Aligarh
4.	6307	AVINASH CHANDRA MISHRA	Spl. Judge (E.C. Act)	Basti
5.	6310	PRAVEZ AKHTAR	Addl. District & Sessions Judge	Agra
6.	6311	ADITYA CHATURVEDI	A.D.J. (POCSO)	Kasganj
7.	6312	NIRBHAY NARAIN RAI	Addl. District & Sessions Judge	Sambhal at Chandausi
8.	6315	ABHAY PRATAP SINGH-I	Addl. District & Sessions Judge	Aligarh
9.	6317	PRAKASH TIWARI	Addl. District & Sessions Judge	Saharanpur
10.	6318	SIDDHARTH SINGH	Addl. District & Sessions Judge	Aligarh
11.	6509	RANJEET KUMAR	Addl. District & Sessions Judge	Moradabad
12.	6319	SMT. SHABIH ZEHRA	A.D.J. (POCSO)	Saharanpur
13.	6510	VINAY KUMAR SINGH-II	A.D.J. (POCSO)	Maharajganj
14.	6320	SUSHRI KAVITA NIGAM	Addl. Principal Judge, Family Court	Bareilly
15.	6511	RAJAT VERMA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Varanasi
16.	3651	SMT. ANSHUL	Addl. Civil Judge (Junior Div.)	Mathura
17.	3652	PANKAJ KUMAR	Nyayadhikari, Gram Nyayalaya	Rudauli-Faizabad
18.	3653	YOGESH KUMAR CHAUDHAREE	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
19.	3654	UMAM ZAHID	Addl. Civil Judge (Junior Div.)	Tilhar-Shahjahanpur
20.	3655	SUSHRI SANGEETA	Addl. Civil Judge (Junior Div.)	Shahjahanpur
21.	3656	ARJIT VERMA	Addl. Civil Judge (Junior Div.)	Lucknow
22.	3657	LALIT KUMAR	Nyayadhikari, Gram Nyayalaya	Aliganj-Etah
23.	3658	SUSHRI BHAWNA SAHU	Addl. Civil Judge (Junior Div.)	Shahjahanpur
24.	3659	AMIT KUMAR MAURYA	Addl. Civil Judge (Junior Div.)	Azamgarh
25.	3660	ARUN KUMAR RANA	Civil Judge (Junior Div.)	Mawana-Meerut
26.	3661	SUSHRI VASU CHAUDHARY	Addl. Civil Judge (Junior Div.)	Moradabad
27.	3662	SMT. NEHA CHAUDHARY-II	Civil Judge (Junior Div.)	Hapur
28.	3663	SUSHRI SAMREEN FATIMA NOMANI	Addl. Civil Judge (Junior Div.)	Azamgarh
29.	3664	SUSHRI AYUSHI GOSWAMI	Civil Judge (Junior Div.)	Farrukhabad
30.	3665	SUSHRI CHARU NAND	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
31.	3666	SUSHRI VANDANA-II	Civil Judge (Junior Div.)	Meerut
32.	3667	SMT. NAZMA GOMALA	Registrar Land Aqai, Rehab & Resettlement Auth.	Meerut
33.	3668	AMANDEEP	Civil Judge (Junior Div.)	Meerut
34.	3669	GYANENDRA PRATAP SINGH	Nyayadhikari, Gram Nyayalaya	Manikpur-Chitrakoot
35.	3670	SUSHRI JYOTSNA NAGVANSHI	Addl. Civil Judge (Junior Div.)	Barabanki
36.	3671	SUSHRI FARHA NAAZ PARVEEN	Civil Judge (Junior Div.)	Muzaffar Nagar
37.	3672	ANIRUDDH SINGH	Nyayadhikari, Gram Nyayalaya	Meja-Allahabad
38.	3673	ASHWANI KUMAR-II	Addl. Civil Judge (Junior Div.)	Gorakhpur
39.	3674	ARVIND KUMAR SINGH-III	Civil Judge (Junior Div.)	Puyayan-Shahjahanpur
40.	3675	SUSHRI AKANCHHA JAISWAL	Civil Judge (Junior Div.)	Lakhimpur Kheri
41.	3676	HARENDRA SINGH	Addl. Civil Judge (Junior Div.)	Fathehabad-Agra
42.	3677	SACHIN RATHORE	Civil Judge (Junior Div.)	Purva-Unnao

List – “B”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 13.02.2023 to 17.02.2023

Sl. No.	Batch	Name	Designation	Place of Posting
1.	6321	SMT. NISHA SINGH	Addl. Principal Judge, Family Court	Allahabad
2.	6322	UMESH KUMAR-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Shravasti at Bhinga
3.	6323	HARSHVARDHAN	A.D.J. (POCSO)	Ghaziabad
4.	6324	DR. (SMT.) REEMA BANSAL	Addl. District & Sessions Judge	Hapur
5.	6325	SMT. APARNA PANDEY	Spl. Judge (E.C. Act)	Saharanpur
6.	6326	SMT. SNEHA NEGI	Addl. District & Sessions Judge	Mainpuri
7.	6327	ASAD AHMAD HASHMI	Spl. J. (SC/ST, Pev.of Atroci Act)	Bhadohi at Gyanpur
8.	6329	SUBODH SINGH	A.D.J. (FTC)	Bhadohi at Gyanpur
9.	6330	AMIT KUMAR PRAJAPATI	Addl. District & Sessions Judge	Ghaziabad
10.	6331	DINESH KUMAR CHAURASIA	A.D.J. (FTC)	Mau
11.	6332	SMT. KANCHAN	Addl. District & Sessions Judge	Gonda
12.	6334	SMT. ANU SAXENA	A.D.J. (POCSO)	Banda
13.	2646	SUSHRI POONAM-I	A.D.J. (POCSO)	Mainpuri
14.	2645	MOHD. SHARIQ SIDDIQUE	Spl. J. (SC/ST, Pev.of Atroci Act)	Budaun
15.	6341	SUSRI CHHAVI ASTHANA	Addl. Principal Judge, Family Court	Ghaziabad
16.	3678	ANAND GUPTA	Nyayadhikari, Gram Nyayalaya	Nanpara-Bahraich
17.	3679	VIPIN KUMAR CHAURASIYA	Civil Judge (Junior Div.)	Bansgaon-Gorakhpur
18.	3680	SMT. SNEHA SINGH-I	Civil Judge (Junior Div.)	Chandauli
19.	3681	DILIP KUMAR SAHANI	Addl. Civil Judge (Junior Div.)	Azamgarh
20.	3682	SUSHRI DEEPANSHI CHOWDHARY	Civil Judge (Junior Div.)	Rai Bareli
21.	3684	SUSHRI ANURADHA	Addl. Civil Judge (Junior Div.)	Allahabad
22.	3685	SUSHRI MADHURI YADAV	Civil Judge (Junior Div.)	Agra
23.	3686	SUSHRI ALKA SINGH	Civil Judge (Junior Div.)	Mathura
24.	3687	VISHAL SHARMA	Civil Judge (Junior Div.)	Fatehpur
25.	3688	NITIN SINGH	Civil Judge (Junior Div.)	Atarra-Banda
26.	3689	SUSHRI HARSHITA	Civil Judge (Junior Div.)	Hamirpur
27.	3690	TUSHAR JAISWAL	Civil Judge (Junior Div.)	Konch-Jalaun at Orai
28.	3691	ASHUTOSH SINGH	Civil Judge (Junior Div.)	Jaunpur
29.	3692	SMT. VAISHALI SINGH	Civil Judge (Junior Div.)	Hardoi
30.	3693	SUSHRI DIVYA CHANDRA	Civil Judge (Junior Div.)	Etawah
31.	3694	SUSHRI RABINS ALKA	Judicial Magistrate	Balrampur
32.	3695	SUSHRI VIDISHA BHUSHAN	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
33.	3696	PRASHANT SINGH	Nyayadhikari, Gram Nyayalaya	Sidhauli-Sitapur
34.	3697	SARFARAJ AHMAD	Registrar, Land Aqvi, Rehab & Resettlement Auth.	Varanasi
35.	3698	ASHISHANAND	Addl. Civil Judge (Junior Div.)	Shahjahanpur
36.	3699	MOHD. FARHAN	Nyayadhikari, Gram Nyayalaya	Dibai-Bulandshahar
37.	3700	SAURABH ANAND	Civil Judge (Junior Div.)	Baberu-Banda
38.	3701	LALIT SINGH	Registrar, Land Aqvi, Rehab & Resettlement Auth.	Kanpur Nagar
39.	3702	ASGAR ALI-II	Civil Judge (Junior Div.)	Shravasti at Bhinga
40.	3703	SHIVJI YADAV	Civil Judge (Junior Div.)	Hathras
41.	3704	SUSHRI NEHA RAJAN	Addl. Civil Judge (Junior Div.)	Jalaun-Jalaun at Orai
42.	3705	SMT. VIJAY LAXMI DEVI	Addl. Civil Judge (Junior Div.)	Lucknow

List – “C”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 13.02.2023 to 17.02.2023

Sl. No.	Batch	Name	Designation	Place of Posting
1.	2639	LAKHWINDER SINGH SOOD	Addl. District & Sessions Judge	Meerut
2.	2640	SMT. RAGINI	Addl. District & Sessions Judge	Allahabad
3.	6346	AVADHESH PANDEY	Addl. District & Sessions Judge	Firozabad
4.	2641	VINOD KUMAR CHAURASIA	Addl. District & Sessions Judge	Fatehpur
5.	2642	MAYANK TRIPATHI	Addl. District & Sessions Judge	Lucknow
6.	2684	SMT. POONAM SINGHAL	Addl. District & Sessions Judge	Moradabad
7.	2643	SMT. SHAILJA RATHI	A.D.J. (POCSO)	Baghpat
8.	2660	SHASHWATA PANDEY	Addl. District & Sessions Judge	Deoria
9.	6367	MANOJ KUMAR SINGH-II	Addl. District & Sessions Judge	Varanasi
10.	6368	SITA RAM	Addl. District & Sessions Judge	Pratapgarh
11.	2659	PINKU KUMAR	A.D.J. (POCSO)	Shahjahanpur
12.	2736	ABHISHEK KUMAR BAGARIA	Spl. Judge (E.C. Act)	Faizabad
13.	2650	UTKARSH YADAV	Addl. District & Sessions Judge	Bareilly
14.	2737	AWANISH KUMAR	Addl. District & Sessions Judge	Kanpur Nagar
15.	6381	SMT. NEETU YADAV	Addl. District & Sessions Judge	Jhansi
16.	3706	ABHISHEK SINGH-II	Civil Judge (Junior Div.)	Kasganj
17.	3707	SUSHRI SWATI VERMA-II	Addl. Civil Judge (Junior Div.)	Bareilly
18.	3708	SUSHRI MEHA	Civil Judge (Junior Div.)	Bareilly
19.	3709	SAKSHAM SHEKHAR	Civil Judge (Junior Div.)	Shahjahanpur
20.	3710	SUSHRI PRATIBHA-II	Addl. Civil Judge (Junior Div.)	Ghaziabad
21.	3711	SMT. MEENAKSHI	Civil Judge (Junior Div.)	Bijnor
22.	3712	PRAVEEN KUMAR PRIYADARSHI	Addl. Civil Judge (Junior Div.)	Ballia
23.	3713	AMAR PRASAD	Civil Judge (Junior Div.)	Musafirkhana-Sultanpur
24.	3714	SUSHRI AVANTIKA TRIPATHI	Addl. Civil Judge (Junior Div.)	Gorakhpur
25.	3715	SUSHRI PRIYANKA AZAD	Civil Judge (Junior Div.)	Amroha
26.	3716	ARUN SINGH RATHOUR	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
27.	3717	ASHISH SINGH	Civil Judge (Junior Div.)	Mathura
28.	3718	PRAMOD KUMAR PAL	Civil Judge (Junior Div.)	Sultanpur
29.	3719	PRASHANT VERMA	Addl. Civil Judge (Junior Div.)	Mainpuri
30.	3720	SUSHRI MANJARI RAWAL	Civil Judge (Junior Div.)	Barabanki
31.	3721	SUSHRI PREETI BHASKER	Registrar, Land Aqvi, Rehab & Resettlement Auth.	Jhansi
32.	3722	SUSHRI MITALI SONKAR	Addl. Civil Judge (Junior Div.)	Ghazipur
33.	3723	YASHARTH VIKRAM	Addl. Civil Judge (Junior Div.)	Mohammadabad-Ghazipur
34.	3724	HEMENDRA SINGH	Civil Judge (Junior Div.)	Nawabganj-Bareilly
35.	3725	RAJAT PRAKASH SON	Civil Judge (Junior Div.)	Farrukhabad
36.	3726	SUSHRI SURABHI VERMA	Civil Judge (Junior Div.)	Balrampur
37.	3727	SUSHRI MALA KUMARI	Civil Judge (Junior Div.)	Rai Bareli
38.	3728	SUSHRI JAYATI	Addl. Civil Judge (Junior Div.)	Mainpuri
39.	3729	ASHUTOSH MANI	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
40.	3730	SUSHRI AKSHITA SINGH	Civil Judge (Junior Div.)	Mahmoodabad-Sitapur
41.	3731	UDYAN KUMAR GAUTAM	Civil Judge (Junior Div.)	Bahraich
42.	3732	SUSHRI NEETIKA RAJPUT	Addl. Civil Judge (Junior Div.)	Khurja-Bulandshahar